

the Report of the Comptroller and Auditor General for the year 1971-72, Union Government (Civil).

- (8) Hundred and fifty-eighth Report on paragraph 16 of the Report of the Comptroller and Auditor General of India for the year 1972-73—Union Government (Civil) Revenue Receipts, Volume I (Irregular release of woollen garments under a misdeclaration as rags).
- (9) Hundred and sixty-eighth Report on paragraph 38 of the Report of the Comptroller and Auditor General of India for the year 1972-73—Union Government (Civil) relating to the Ministry of Works and Housing (Directorate of Estates).
- (10) Hundred and sixty-ninth Report on Chapter VII of the Report of the Comptroller and Auditor General of India for the year 1972-73—Union Government (Civil) relating to outstanding Audit observations and inspection reports.
- (11) Hundred and seventieth Report on Chapter II to the Supplementary Report of the Comptroller and Auditor General of India for the year 1972-73—Union Government (Civil) relating to Crash Scheme for Rural Employment.

SHRI JAGANNATHRAO JOSHI (Shajapur): Have you got any objection to these reports?

PETITION RE. GRIEVANCES OF WORKERS OF HESALONG COLLIERY HAZARIBAGH (BIHAR)

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present a

petition signed by Shrimati Rita Devi and others regarding grievances of workers of Hesalong Colliery, District Hazaribagh (Bihar).

12.50 hrs.

ARREST AND RELEASE OF MEMBERS

MR. SPEAKER: I have to inform the House....

Can you guess who is that Member?

SHRI DINEN BHATTACHARYYA (Serampore): Do you know, Sir, how he was treated in the jail? Was he in Class A or in Class C?

SHRI JYOTIRMOY BOSU (Diamond Harbour): I am only saying that I have written to the Secretary-General to give us a list of MPs arrested in the last three years.

MR. SPEAKER: You can find it from the Bulletins.

SHRI JYOTIRMOY BOSU: The question is: when you arrest a Member of Parliament, you are depriving fifty lakhs of people their representation before this House. (Interruptions). I will learn there also.

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated the 28th April, 1975, from the District Magistrate, Lucknow:—

“Reference radiograms of 14th and 23rd instant regarding arrest of Sarvashri Mahadeepak Singh Shakya and Atal Bihari Vajpayee, M.Ps., under Sections 107|116|151, Cr.P.C. Sarvashri Mahadeepak Singh Shakya and Atal Bihari Vajpayee, M.Ps., have been released to-day.”